

1	2	3	4	5
12.	Madhya Pradesh	4	19	5
13.	Madras	4	21	3
14.	Orissa	1	6	1
15.	Patna	1	9	7
16.	Punjab & Haryana	—	7	5
17.	Rajasthan	6	13	1
18.	Sikkim	—	1	2
Total		49	224	70
II Supreme Court		—	12	5

Production and Export of Handicrafts

1604. SHRIMATI SHEELA GAUTAM :
 SHRI RAMJIB BISWAL :
 VAIDYA DAU DAYAL JOSHI :
 SHRIMATI PURNIMA VERMA :
 SHRI K.C. KONDAIAH :
 SHRI ASHOK PRADHAN :
 SHRI RAJESH RAJAN ALIAS PAPPY YADAV:

Will the Minister of TEXTILES be pleased to state:

(a) the steps taken by the Government to boost the production and export of handicraft items;

(b) the funds provided by the Government under various schemes for the purpose during each of last three years, State-wise;

(c) whether the Government have received any proposals from the Governments of Uttar Pradesh and Bihar for promoting handicrafts in their respective States during the last three years;

(d) if so, the details thereof; and

(e) the action taken by the Government thereon?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
 (a) The steps taken by the Government to boost the production and export of handicrafts items include: market development support; training; exhibition; setting up of crafts development centres; design development; sponsoring of sales-cum-study team abroad; organisation of buyer-seller's meet; participation in international fairs and exhibitions, overseas publicity; publication of catalogues and organisation of Indian Handicrafts and Gift Fair and Carpet Expo annually.

(b) The funds provided by the Government under various schemes for the promotion of handicrafts during the last three years, state-wise, is as per statement attached.

(c) to (e) No proposal has been received from Government of Uttar Pradesh and Bihar for promoting handicrafts in their respective States during the last three years. Nevertheless, 44 proposals were received by the Government from State Corporation of Uttar Pradesh and 3 proposals were received from State Corporation of Bihar during the last three years under the scheme of training; marketing assistance; exhibition & publicity, workshed-cum-housing; group insurance and marketing development support. Out of those proposals, 43 proposals from the State of Uttar Pradesh were approved by the Government.

Statement

		(Rs. in Lakhs)		
Sl. No.	State	1994-95	1995-96	1996-97
1.	Andhra Pradesh	94.00	63.18	36.61
2.	A & N Islands	1.53	1.50	1.38
3.	Arunachal Pradesh	2.56	3.71	1.34
4.	Assam	39.61	130.74	106.83
5.	Bihar	17.28	26.44	28.43
6.	Delhi	112.27	202.31	69.47
7.	Goa	7.09	5.08	8.64
8.	Gujarat	51.05	80.42	45.65
9.	Haryana	43.35	33.47	62.80
10.	Himachal Pradesh	44.21	99.55	64.32
11.	Jammu & Kashmir	45.61	40.61	21.49
12.	Karnataka	33.40	21.89	71.12
13.	Kerala	38.91	70.02	67.55
14.	Madhya Pradesh	99.83	127.51	70.27
15.	Maharashtra	37.70	40.79	37.86
16.	Manipur	11.26	15.43	9.30
17.	Meghalaya	3.80	6.41	2.73
18.	Mizoram	7.00	1.70	3.01
19.	Nagaland	7.17	11.90	6.18
20.	Orissa	80.27	110.50	85.22
21.	Punjab	15.80	23.75	16.41
22.	Pondicherry	1.93	3.86	3.00
23.	Rajasthan	32.48	50.52	18.19
24.	Sikkim	1.77	2.14	1.17
25.	Tamilnadu	71.72	82.33	84.15
26.	Tripura	21.56	12.94	16.27
27.	Uttar Pradesh	383.62	606.20	297.78
28.	West Bengal	62.47	64.03	83.10
Total		1369.25	1938.93	1320.27

Note : Figures do not include grants released for multi-state activities.